

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 5366
TO BE ANSWERED ON THE 5TH APRIL, 2022

NATIONAL AGRICULTURE INFRA FINANCING FACILITY

5366. SHRI SANGAM LAL GUPTA:
SHRI ARJUN LAL MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state

- (a) the details of the works completed under the National Agriculture Infra Financing Facility in Rajasthan and Uttar Pradesh;
- (b) the amount allocated to Rajasthan and Uttar Pradesh during the last two years; and
- (c) the number of beneficiaries in the country, State/UT-wise including Rajasthan and Uttar Pradesh?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): As on 28 March 2022, Rs. 663.9 Crore have been sanctioned in Rajasthan for 824 projects and out of which Rs. 390.5 crore have been disbursed for 552 projects. In Uttar Pradesh Rs. 280 Crores has been sanctioned for 798 projects and out of which Rs. 141.7 Crores have been disbursed for 530 projects.
- (b): On the basis of the share of the State/UT in agriculture production, the Rs.1 lakh crore financing facility of Agri Infra Fund is tentatively distributed among all the states and UTs. (The tentative budget allocated to Rajasthan and Uttar Pradesh over a period of six years (2020-21 to 2025-26) is Rs. 9015 Crore and Rs. 12831 Crore respectively.)
- (c) The number of beneficiaries in the country, State/UT-wise including Rajasthan and Uttar Pradesh is as below:

| No. | State | No. of beneficiaries/ sanctioned projects under AIF |
|------------|-----------------------------|--|
| 1 | Madhya Pradesh | 2889 |
| 2 | Andhra Pradesh | 1537 |
| 3 | Tamil Nadu | 296 |
| 4 | Karnataka | 959 |
| 5 | Rajasthan | 824 |
| 6 | Telangana | 406 |
| 7 | Kerala | 121 |
| 8 | Maharashtra | 907 |
| 9 | Gujarat | 498 |
| 10 | Uttar Pradesh | 798 |
| 11 | Bihar | 88 |
| 12 | West Bengal | 395 |
| 13 | Haryana | 335 |
| 14 | Odisha | 255 |
| 15 | Chhattisgarh | 240 |
| 16 | Uttarakhand | 144 |
| 17 | Punjab | 218 |
| 18 | Himachal Pradesh | 47 |
| 19 | Assam | 42 |
| 20 | Delhi | 5 |
| 21 | Nagaland | 10 |
| 22 | Andaman and Nicobar Islands | 3 |
| 23 | Jharkhand | 31 |
| 24 | Arunachal Pradesh | 2 |
| 25 | Mizoram | 3 |
| 26 | Sikkim | 11 |
| 27 | Jammu and Kashmir | 15 |
| 28 | Manipur | 1 |
| 29 | Meghalaya | 0 |
| 30 | Chandigarh | 1 |
| 31 | Goa | 2 |
| 32 | Tripura | 0 |
| | Grand Total | 11083 |

**The sanction figures include inprinciple sanctioned projects by cooperative banks*
